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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/172/2017 In C/P(IB) No.173/10/HDB//2017
NAME OF THE COMPANY	Sri Vinayaka Paper & Boards Ltd
NAME OF THE PETITIONER(S)	Sri Vinayaka Paper & Boards Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sandeep Reddy Sama	Advocate	sandeepreddy.sama@gmail.com 9848020322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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S. Ameer Babu Chief Manager Union Bank of India	Chief Manager Union Bank of India	law10hyderabad@unionbankofindia.com	

Heard Shri Sandeep Reddy Sama, Learned Counsel for the Petitioner and Shri V. Sethu Madhava Rao, Shri S. Ameer Babu, Chief Manager, UBI.

CP No. 173/10/HDB/2017 is disposed of by separate orders.

CA 172/2017 is filed by seeking to file additional documents and the same is allowed and is taken on record.